

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 31 of 2014**

**Dated : 9<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Starwire (India) Vidyut Pvt. Ltd. ... Appellant(s)**  
**Versus**

**H.E.R.C. & Ors. ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**  
**Counsel for the Respondent(s): Ms. Shikha Ohri for R.1**

**ORDER**

Reply is being filed today by the learned counsel for the Respondent No.1 after serving copy on the other side.

Post the matter for hearing on **07.05.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js